

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

No.1/Judicial/Misc./TDSAT/2024

Dated: 9th February, 2026

NOTICE

This is to inform that Court No.2 comprising of Hon'ble Mr. Justice Ram Krishna Gautam, Member of this Tribunal will not sit from 10th to 12th of February, 2026. The matters listed before Court No.2 during the above said period are adjourned en-bloc and shall be listed as per following schedule :-

Date	Shifted to
10.02.2026	05.05.2026
11.02.2026	06.05.2026
12.02.2026	07.05.2026


Desk Officer

Copy to :

1. The Telecom Lawyers' Association, TDSAT.
2. The Registrar-cum-Principal Secretary, TDSAT.
3. The Director, TDSAT.
4. The Deputy Registrar, TDSAT.
5. The PPS/PS To Hon'ble Chairperson and Members, TDSAT.
6. Notice Board.
7. TDSAT Website.